



Government of Jammu and Kashmir
Ladakh Affairs Department.
Civil Secretariat,
Srinagar.

Notification
Srinagar, the 24th October, 2016.

SRO 342 In exercise of the powers conferred by Sub-section (2) of section 4 of the Ladakh Autonomous Hill Development Council Act, 1997, the Government hereby nominates Shri Sonam Chhuspal S/O Shri Sonam Rabgyas R/O 216 Skalzangling, Leh as member of the Ladakh Autonomous Hill Development Council, Leh.

By order of the Government of Jammu and Kashmir

-Sd/-
Financial Commissioner
Ladakh Affairs Department.

NO:-LA(A)70/2016

Dated:-24 -10-2016.

Copy to the:-

- 1) Financial Commissioner _____
- 2) Joint Secretary, Government of India, Ministry of Home Affairs J&K Division North Block, New Delhi.
- 3) All Principal Secretary to Government _____
- 4) Principal Secretary to Hon'ble Chief Minister J&K
- 5) Principal Secretary to Hon'ble Governor _____
- 6) All Commissioner/Secretaries to Government _____
- 7) All Secretary to Government _____
- 8) Chief Electoral Officer, J&K Srinagar.
- 9) Divisional Commissioner Jammu/Kashmir
- 10) Deputy Commissioner/CEO, LAHDC Leh/Kargil
- 11) Director, Information J&K Srinagar for information and n/action.
- 12) General Manager Government Press Jammu/Kashmir for publication in the Government Gazette.
- 13) Pvt. Secretary to Chief Secretary
- 14) Pvt. Secretary to Hon'ble Minister for Ladakh Affairs Department.
- 15) Pvt. Secretary to Financial Commissioner Ladakh Affairs Department.
- 16) Stock file.

Deputy Secretary to Government,
Ladakh Affairs Department

24/10 24/10